

ITEM NO.17+6+19

COURT NO.3

SECTION PIL-W

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition(s)(Civil) No(s). 799/2020

SKAND BAJPAI &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

IA No. 73341/2020 - EXEMPTION FROM FILING AFFIDAVIT)

WITH

W.P.(C) No. 787/2020 (PIL-W)

IA No. 72183/2020 - EX-PARTE STAY

IA No. 73584/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 25020/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 95977/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 82113/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 72184/2020 - EXEMPTION FROM FILING O.T.

IA No. 82112/2020 - EXEMPTION FROM FILING O.T.

IA No. 73586/2020 - EXEMPTION FROM PAYING COURT FEE

IA No. 50827/2020 - INTERVENTION/IMPLEADMENT

IA No. 48302/2020 - INTERVENTION/IMPLEADMENT

IA No. 84973/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURESIA No. 80567/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 10937/2019 (XIV)

W.P.(C) No. 477/2020 (PIL-W)

IA No. 48986/2020 - EX-PARTE STAY

IA No. 48987/2020 - EXEMPTION FROM FILING O.T.

IA No. 51005/2020 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 788/2020 (PIL-W)

IA No. 50785/2020 - INTERVENTION/IMPLEADMENT

IA No. 48329/2020 - INTERVENTION/IMPLEADMENT

IA No. 72236/2020 - STAY APPLICATION)

W.P.(C) No. 789/2020 (PIL-W)

IA No. 50786/2020 - INTERVENTION/IMPLEADMENT

IA No. 48338/2020 - INTERVENTION/IMPLEADMENT

IA No. 72228/2020 - STAY APPLICATION)

W.P.(C) No. 956/2020 (PIL-W)

IA No. 91135/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 93533/2020 - CLARIFICATION/DIRECTION

IA No. 96666/2020 - EARLY HEARING APPLICATION

IA No. 91171/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 91136/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 105261/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 94614/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 91134/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 94600/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 94685/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 98416/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 90944/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 93535/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 94668/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 92913/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 92885/2020 - INITIATING CONTEMPT PROCEEDINGS  
 IA No. 94633/2020 - INTERVENTION APPLICATION  
 IA No. 95678/2020 - INTERVENTION APPLICATION  
 IA No. 108087/2020 - INTERVENTION APPLICATION  
 IA No. 95675/2020 - INTERVENTION APPLICATION  
 IA No. 95066/2020 - INTERVENTION APPLICATION  
 IA No. 96664/2020 - INTERVENTION APPLICATION  
 IA No. 94643/2020 - INTERVENTION APPLICATION  
 IA No. 96369/2020 - INTERVENTION APPLICATION  
 IA No. 94621/2020 - INTERVENTION/IMPLEADMENT  
 IA No. 94683/2020 - INTERVENTION/IMPLEADMENT  
 IA No. 98414/2020 - INTERVENTION/IMPLEADMENT  
 IA No. 94667/2020 - INTERVENTION/IMPLEADMENT  
 IA No. 105260/2020 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1080/2020 (PIL-W)  
 IA No. 106002/2020 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 105999/2020 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

T.P.(C) No. 100-105/2021 (XVI-A)  
 (FOR ADMISSION and I.R. and IA No.9093/2021-EX-PARTE STAY)

SLP(C) No. 6913/2021 (XII-A)  
 (FOR ADMISSION and I.R. and IA No.61254/2021-EXEMPTION FROM FILING  
 C/C OF THE IMPUGNED JUDGMENT and IA No.61346/2021-EXEMPTION FROM  
 FILING AFFIDAVIT and IA No.61255/2021-EXEMPTION FROM FILING  
 AFFIDAVIT and IA No.61345/2021-INTERVENTION/IMPLEADMENT and IA  
 No.61253/2021-PERMISSION TO APPEAR AND ARGUE IN PERSON)

T.P.(C) No. 997-1000/2021 (XVI-A)  
 (FOR ADMISSION and I.R. and IA No.63369/2021-EX-PARTE STAY and IA  
 No.63370/2021-EXEMPTION FROM FILING O.T, )

T.P.(C) No. 1147-1152/2021 (XVI-A)  
 (FOR ADMISSION and IA No.77779/2021-EX-PARTE STAY)

W.P.(C) No. 760/2021 (PIL-W)  
 (FOR ADMISSION and IA No.79630/2021-EX-PARTE STAY)

SLP(C) No. 11163/2021 (XI-A)  
 (FOR ADMISSION and I.R. and IA No.85838/2021-EXEMPTION FROM FILING  
 C/C OF THE IMPUGNED JUDGMENT and IA No.85839/2021-EXEMPTION FROM  
 FILING AFFIDAVIT)

T.P.(C) No. 1248-1252/2021 (XVI-A)  
 (FOR ADMISSION and IA No.87279/2021-EX-PARTE STAY)

SLP(C) No. 11566/2021 (XI-A)  
 (FOR ADMISSION and I.R. and IA No.89043/2021-EXEMPTION FROM FILING  
 C/C OF THE IMPUGNED JUDGMENT and IA No.89045/2021-EXEMPTION FROM  
 FILING O.T.)

SLP(C) No. 13661/2021 (XI-A)  
 (FOR ADMISSION and I.R. and IA No.110753/2021-EXEMPTION FROM FILING  
 C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14506-14507/2021 (IX)  
 (FOR ADMISSION and I.R. and IA No.117645/2021-EXEMPTION FROM FILING  
 C/C OF THE IMPUGNED JUDGMENT)

W.P.(C) No. 907/2021 (PIL-W)  
 IA No. 100429/2021 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(Cr1.) No. 391/2021 (X)  
 (FOR ADMISSION and IA No.118374/2021-EX-PARTE AD-INTERIM RELIEF and  
 IA No.118376/2021-EXEMPTION FROM FILING O.T. and IA No.118377/2021-  
 EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 776/2021 (PIL-W)  
 (FOR ADMISSION)

W.P.(C) No. 1341/2020 (PIL-W)  
 IA No. 155935/2021 - APPLICATION FOR SUBSTITUTION  
 IA No. 122321/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 689/2020 (PIL-W)  
 IA No. 140706/2021 - CLARIFICATION/DIRECTION  
 IA No. 21901/2021 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 18780/2021 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

Writ Petition(s)(Civil) No(s). 1265/2021  
 (FOR ADMISSION and IA No.150287/2021-EXEMPTION FROM FILING O.T.)

Writ Petition(s)(Civil) No(s). 24/2022

IA No. 18251/2022 - APPLICATION FOR TAKING ON RECORD  
 IA No. 64016/2022 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 61197/2022 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 56876/2022 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 59757/2022 - EXEMPTION FROM FILING O.T.

IA No. 5583/2022 - EXEMPTION FROM FILING O.T.  
 IA No. 9313/2022 - INTERVENTION APPLICATION  
 IA No. 7452/2022 - INTERVENTION APPLICATION  
 IA No. 5581/2022 - INTERVENTION APPLICATION  
 IA No. 18250/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 12769/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 11469/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 56873/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 64054/2022 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 8935/2022 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No. 80/2022 (PIL-W)  
 (FOR ADMISSION and IA No.17397/2022-EXEMPTION FROM FILING O.T.)

Date : 09-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
 HON'BLE MR. JUSTICE ABHAY S. OKA

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Mr. B.A. Khan, Adv.

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Petitioner-in-person

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Ms. Thulasi K. Raj, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice in all cases where it is yet to be issued, returnable on 19.05.2022.

*Dasti*, in addition, is permitted.

We direct stay of further proceedings pending before the High Court in the respective cases or to be filed hereafter until the next date of hearing involving challenge to Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 (for short, "I.T. Rules") or Cable Television Networks (Amendment) Rules, 2021 and Ancillary Rules, (for short, "Cable T.V. Rules") which is the subject matter in these set of matters.

Mr. Tushar Mehta, learned Solicitor General has assured to prepare chart of cases involving:

- (1) Challenge to I.T. Rules;
- (2) Challenge to Cable T.V. Rules;
- (3) Petitions generally seeking directions for evolving mechanism which would be touching upon the subject matter of I.T. Rules; and
- (4) other set of cases involving instances of hate speeches and hate crimes.

Since the I.T. Rules have now come into force, it is urged that the petitions covered in clause (3) would not survive for consideration.

The concerned set of cases be listed separately on the next date, to be proceeded sequentially.

Learned counsel for the parties appearing on caveat waives notice for the concerned parties in these set of cases.

Mr. K.V. Vishwanathan, learned senior counsel, has pointed out that there is one more matter being SLP(C) No.8670/2022 (Against Writ Petition (C) No.25619/2021 before the High Court of Madras) not on Board today, challenging the validity of Rules, be also included in the appropriate category. We order accordingly.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER